

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):  
(a) to (c) In relation to challenge to a particular legislation connected with terrorism, the Supreme court has opined that it fell under List I of Schedule VII to the Constitution. The Government is however, committed to combat terrorism, *inter-alia*, by administrative, legislative and other measures etc. Accordingly, the Unlawful Activities (Prevention) Act, which is the comprehensive central Act to combat terrorism, was amended in 2004 and further amended and notified on 31.12.2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency Act has been enacted and Notified on 31.12.2008 and under the said Act the National Investigation Agency has been constituted, to investigate and prosecute offences under the Acts specified in the Schedule, which, *inter-alia*, includes offences under Unlawful Activities (prevention) Act.

#### Seizure of fake currency from border areas

2989. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is cognizant of recent increase in the seizure of counterfeit currency from certain remote and border areas;
- (b) whether the respective State Governments have been reporting to the Central Government about each of such seizures;
- (c) if so, the details of seizures during last six months;
- (d) if not, the reasons therefor;
- (e) whether Government has been able to discern region-wise, denomination-wise and demographic pattern in recent seizure of counterfeit currency; and
- (f) whether it is also a fact that Nepal has become a major transit route for infusion of such counterfeit currency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) Yes, Sir.

(b) There are mechanisms in place to ensure that reports on the Fake Indian currency Notes, seized and recovered, are shared with the concerned central agencies.

(c) to (e) The State-wise details of reported number of fake currency notes seized and recovered by the Police/law enforcement agencies and banks, respectively, and the number of FIRs registered State-wise and year-wise for the period 1.1.2009 to 30.9.2009 is given in the Statement (See below).

(f) Available inputs indicate that high quality Fake Indian Currency Notes (FICNs) pushed into India through neighbouring countries.

**Statement**

*State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Recovered and Seized) from 01/03/2009 to 30/09/2009 \**

*Report generation on: 26/11/2008*

Sl. No.	State/UT	Denomination										No. of notes	Total notes	Value in Rs.	Total Value (Rs.)	FIR		
		1000	500	100	50	Others	1000	500	100	50	Others							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
<b>States:</b>																		
1.	Andhra Pradesh	2,240	1,113	17,801	7,768	9,276	7,655	600	104	45	41	29,962	16,681	46,643	12,098,980	5,768,500	17,867,400	329
2.	Arunachal Pradesh (9)	0	164	0	119	0	0	0	0	0	0	0	283	283	0	223,500	223,500	6
3.	Assam (9)	38	216	218	1,135	719	465	53	71	0	0	1,028	1,887	2,915	221,550	833,550	1,055,100	62
4.	Bihar (9)	295	14	4,142	386	6,170	275	1,134	366	4	22	11,745	1,063	12,808	3,039,750	253,150	3,292,900	12
5.	Chhattisgarh	0	265	0	731	0	952	0	226	0	0	0	2,174	2,174	0	737,000	737,000	88
6.	Goa	0	307	0	1,043	0	170	0	15	0	0	0	1,535	1,535	0	846,250	846,750	13
7.	Gujarat	871	527	5,866	4,308	3,462	6,981	350	1,318	12	159	10,561	13,293	23,854	4,167,880	3,447,740	7,615,620	165
8.	Haryana	0	252	0	907	0	31	0	145	0	0	0	1,335	1,335	0	715,850	715,850	21
9.	Himachal Pradesh	0	6	0	60	0	107	0	0	0	0	0	173	173	0	46,700	46,700	2
10.	Jammu and Kashmir	36	351	350	895	985	146	135	678	1	1	1,557	2,071	3,628	366,260	847,020	1,213,180	30
11.	Jharkhand (7-9)	0	244	0	95	0	7	0	21	0	0	0	367	367	0	293,250	393,250	11

12. Karnataka (1, 3-5)	2,238	110	10,561	1,372	2,786	436	150	28	9	5	15,744	1,951	17,695	7,804,740	841,080	8,645,820	53
13. Kerala	247	2,528	1,027	11,510	363	873	13	4,146	0	0	1,650	19,057	20,707	797,450	8,577,600	9,375,050	51
14. Madhya Pradesh	281	91	2,351	366	3,094	197	413	2	11	0	6,150	656	6,806	1,786,700	293,800	2,080,500	19
15. Maharashtra	4,668	1,685	28,688	5,040	8,692	4,429	1,328	1,624	36	14	43,412	12,792	56,204	19,948,135	4,729,330	24,677,465	279
16. Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17. Meghalaya (9)	0	36	0	124	0	0	0	0	0	0	0	160	160	0	98,000	98,000	5
18. Mizoram	0	139	0	0	0	0	0	0	0	0	0	139	139	0	139,000	139,000	2
19. Nagaland (9)	0	6	0	0	0	0	0	0	0	0	0	6	6	0	6,000	6,000	2
20. Orissa (1-9)	195	0	1,775	0	3,369	0	329	0	15	0	5,683	0	5,683	1,436,120	0	1,436,120	0
21. Punjab	0	1,178	0	2,392	0	3,609	0	505	0	0	7,684	7,684	0	2,760,150	2,760,150	16	
22. Rajasthan (9)	1,039	190	7,920	912	5,642	397	369	71	7	0	14,977	1,570	16,547	5,581,780	689,250	6,271,030	42
23. Sikkim	0	0	0	15	0	0	0	0	0	0	0	15	15	0	75,000	7,500	1
24. Tamil Nadu	2,803	1,184	14,066	5,493	5,602	5,370	182	396	15	124	22,668	12,567	35,235	10,405,550	4,489,660	14,895,210	210
25. Tripura	0	119	0	943	0	622	0	0	0	0	0	1,684	1,684	0	652,700	652,700	18
26. Uttar Pradesh (1, 2, 4-5, 8-9)	1,733	115	16,485	1,392	21,605	2,559	2,826	124	47	0	42,696	4,190	46,886	12,278,080	1,073,100	13,351,160	45
27. Uttrakhand (8-9)	0	148	0	462	0	243	0	93	0	0	0	946	946	0	407,950	407,950	27
28. West Bengal (8-9)	471	1964	2,074	9,838	1,910	8,020	219	465	5	13	4,679	20,300	24,939	6,710,030	7,708,410	9,418,440	92
Total	125	192	1134	526	735	454	801	138	27	39	212	149	379	8695	6890	18925	151

	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
<b>Union Territories</b>																			
29. Andaman and Nicobar Islands	0	1	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1,000	1,000	1
30. Chandigarh	534	51	5,505	0	20,582	92	1,938	28	42	1	28,601	172	28,773	5,442,260	61,620	5,503,880	4		
31. Dadra and Nagar Haveli	0	0	0	0	0	6	0	0	0	0	0	0	6	6	0	600	600	1	
32. Daman and Diu (8-9)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33. Delhi (9)	3,715	1,351	23,318	2,617	12,697	1,044	1,585	63	10	0	41,325	5,075	46,400	16,723,100	2,767,050	19,490,150	19		
34. Lakshadweep (1-3, 7-9)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35. Puducherry	0	2	0	8	0	2	0	0	0	0	0	0	12	12	0	6,200	6,200	5	
<b>TOTAL:</b>	4,249	1,405	28,823	2,625	33,279	1,144	3,623	81	52	1	69,926	5,266	75,192	22,165,360	2,836,470	25,001,830	30		
<b>GRAND TOTAL:</b>	2151	1435	1217	5931	16551	4468	1121	1089	29	30	28208	1285	41283	199336	43250	531085	151		

Note:- R : Received from different Branches of RBI

S : Seized by Police and received from SCRB

\*Figures are provisional

The Numbers given in brackets in the 'States' column are explained as follows:

1. Data not received for January, 09 (S)
2. Data not received for February, 09 (S)
3. Data not received for March, 09 (S)
4. Data not received for April, 09 (S)
5. Data not received for May, 09 (S)
6. Data not received for June, 09 (S)
7. Data not received for July, 09 (S)
8. Data not received for August, 09 (S)
9. Data not received for September, 09 (S)